

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 188
(TO BE ANSWERED ON THE 1st December 2015)**

PRIVATISATION OF AIRPORTS IN THE COUNTRY

188. SHRI B.K. HARIPRASAD

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has decided to privatise some airports in the country, if so, the details thereof including the name of those airports, terms of contract, criteria fixed for the purpose and the reasons therefor;
- (b) the details of the welfare schemes to be offered to the employees of those airports; and
- (c) whether the States have opposed the privatisation of airports and if so, the details thereof and the response of the Government thereto including the details of the inter-Ministerial group constituted on this issue?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

(a): No, Sir.

(b): Does not arise.

(c): The Legislative Assembly of West Bengal had passed a Resolution against the Request For Qualification (RFQ) issued on 30th December 2014 for Public Private Partnership (PPP) of Kolkata airport. Government of India has decided not to implement PPP at Kolkata Airport. Accordingly, the RFQ has been withdrawn.
